

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NARNAUL

Sub. : Intimation regarding COVID-19 "Positive" test result of Sh. Virender Malik, Addl. District and Sessions Judge, Principal Judge, Family Court, Narnaul.

ORDER

Sh. Virender Malik, Addl. District and Sessions Judge, Principal Judge, Family Court, Narnaul has intimated this office that his COVID-19 sample was taken on 13.04.2021 and he has been tested "Positive" on 14.04.2021. He has been further advised to exercise home quarantine for 17 days w.e.f. 13.04.2021 to 29.04.2021.

Since, the COVID-19 test report of the above said Judicial Officer has been received as "POSITIVE" so as per the advise of Deputy Civil Surgeon, Nodal Officer, IDSP, Karnal and taking precautionary measures, Shri Virender Malik, Addl. District and Sessions Judge, Principal Judge, Family Court, Narnaul is advised to exercise home quarantine from 13.04.2021 to 29.04.2021 till the report of the Officer is received as "Negative" under the guidance of doctors.

The above Judicial Officer has telephonically intimated that he came in the contact of the Reader & Stenographers. Though so far none of the above named officials who come in his contact has complained of any symptom of COVID-19. However, as a precautionary measures, it is ordered that both the above officials who came in his contact shall get themselves tested for COVID-19 from General Hospital, Narnaul, immediately and get themselves isolated or quarantine as per advice of Medical Authorities.

The list of the Court staff is as under :-

Sr. No.	Name	Designation	Contact Number
1	Sh. Rajesh Kumar	Reader	9416427361
2	Sh. Rakesh Marwah	Stenographer Gr.I	7015757309
3	Sh. Deepak Kamra	Stenographer Gr.III (Adhoc)	8818070605


The Civil Surgeon, Narnaul is requested for further follow-up as per medical protocol and MHA rules.

The copy of this order be uploaded on the website of this Court for general information of the Advocates as well as litigants.

The Court Room, Retiring Room of the above said officer, Ahlmad Room, Judgment Writer/Steno Rooms are hereby ordered to remain closed after sanitization till further orders. Sh. Bharat, Ahlmad will only take out the files fixed for the coming dates from the Ahlmad Room after its sanitization. Further, the entire building of Judicial Complex Narnaul be also sanitized, by health department.

All the concerned be informed accordingly.

Dated : 15.04.2021



District and Sessions Judge,
Narnaul.

Endst. No. 4809-10 /

Dated 15.04.2021 /

Copy forwarded to the following for information please :-

1. The Registrar General, Hon'ble Punjab & Haryana High Court, Chandigarh.
2. The Special Secretary to the Hon'ble Mr. Justice Sudhir Mittal, Judge, Punjab & Haryana High Court, Chandigarh (Administrative Judge of this Sessions Division) for apprising 'His Lordship'.

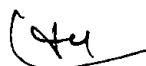

District and Sessions Judge,
Narnaul.

Endst. No. 4811 -18 /

Dated 15.04.2021 /

Copy forwarded to the following for information and necessary action :-

1. All the Judicial Officers posted in this Sessions Division.
2. The Deputy Commissioner, Mahendergarh at Narnaul.
3. The Superintendent of Police, Mahendergarh at Narnaul.
4. The Civil Surgeon, Narnaul.
5. The Superintendent, District Jail, Narnaul.
6. The District Attorney, Narnaul.
7. The President, Bar Association, Narnaul, Mahendergarh and Kanina.
8. The Incharge, Judicial Guard, Judicial Court Complex, Narnaul.



District and Sessions Judge,
Narnaul.